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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.301/10/HDB/2018
NAME OF THE COMPANY	Sri Yadadri Life Sciences Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<del>P. S. Shastri</del>	<del>Advocate</del>	<del>9794927070</del>	<del>[Signature]</del>
A-S. Sathish Kumar	PCS	97909 24378	[Signature]

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<del>B. Ramesh Reddy</del>	<del>N.M. Reddy</del>	<del>8885566014</del>	<del>[Signature]</del>
S. KESHAVA RAO	ADV FOR RESPONDENT	-	[Signature]

ORDER

PCS for applicant is present.

Counsel for respondent is also present.

Financial creditor requested time for filing reply/counter.

Time extended as last chance.

List the matter on 20.08.2018.

  
Member(Judl)